

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/198 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Mitali Thakuria,
District & Sessions Judge,
Kokrajhar

Dated Guwahati the 11th January 2019.

Sub: **Station Leave permission.**

Ref:- Memo No. DJK.1-5/19/69 Date 10.01.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for head-quarter leave permission from the evening of 11.01.2019 till the morning of 17.01.2019 has been granted/~~rejected~~.

The Additional District and Sessions Judge, FTC, Kokrajhar, and in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
